

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH ALLAHABAD.

Dated : This the 27th day of July 2018

Original Application No. 330/01473 of 2015

Hon'ble Mr. Gokul Chandra Pati, Member (A)

Parmatama Prasad

...Applicant

By Adv : Shri Raj Pal Singh and Shri R.K. Maddesia (both absent)

V E R S U S

Union of India and others

...Respondents

By Adv: Shri D. Tiwari proxy to Shri R.K. Rai

O R D E R

List revised. None for the applicant. Shri D. Tiwari proxy counsel to Shri R.K. Rai, learned counsel for the respondents is present.

2. No one was present on behalf of the applicant on the last date i.e. 14.12.2017. It appears that the applicant has lost interest in pursuing this case. Accordingly, the OA is dismissed in default for non prosecution.

(**Gokul Chandra Pati**)
Member (A)

/pc/